128 COCP-2736-2022

COUNCIL OF ENGINEERS AND ANR. V/S V.K. JANJUA AND ANR.

Present : Ms. Sunaina, Advocate for Mr. H.C. Arora, Advocate for the petitioners.

Mr. Ajit Singh Natt, AAG, Punjab.

Mr. Sanjeev Soni, Advocate for respondent No.2 ***

Mr. Sanjeev Soni, Advocate who is present in Court on behalf of respondent No.2 requests for an adjournment to obtain instructions and to assist in the matter.

Adjourned to 13.02.2023.

22.12.2022 'Amit'

(B.S. Walia) Judge